GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA STARRED QUESTION NO. 272 TO BE ANSWERED ON 12.12.2016

SOLAR ENERGY POTENTIAL OF KARNATAKA

*272. SHRI BASAWARAJ PATIL:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) which districts of Karnataka have the potential in solar energy and the ratio of its exploitation there; and
- (b) whether there is any special programme of subsidy for better use of solar power?

ANSWER

MINISTER OF STATE FOR POWER, COAL , NEW & RENEWABLE ENERGY & MINES (SHRI PIYUSH GOYAL)

(a) and (b): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 272 (2ND POSITION) FOR 12.12.2016

(a): Government of Karnataka has reported that the state has a radiation of 5.4 to 6.2 Kwh/m²/day with about 240-300 sunny days in a year. Solar Power Projects are awarded/ allotted in all the districts of Karnataka, other than Uttar Kannada, Kodagu, Udupi and Dakshina Kannada Districts., where radiation is comparatively less.

Based on the availability of waste land and solar radiation, the potential of solar energy in Karnataka has been assessed at 24.70 GW and a capacity of 340 MW has been installed.

(b): Government of Karnataka has reported that there is no special programme for providing subsidy to consumers/ producers from the State Government. However, the Ministry of New & Renewable Energy (MNRE) is providing Central Financial Assistance (CFA)/ subsidies to all states including Karnataka in accordance with respective guidelines. Details of such schemes & CFA are given at Annexure-I.

ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 272 FOR ANSWER ON 12.12.2016

Details of Schemes and Incentives for promotion of Solar Energy

Sr. No.	Scheme	Central Financial Assistance/Subsidy
	Solar Energy	
1.	Scheme for Setting up of 750 MW Grid-connected Solar PV Power Projects under Batch-1 of Phase-II of JNNSM with Viability Gap Funding Support from NCEF	The selection of the bidders has been based on the Viability Gap Funding (VGF) required for the project in an ascending order upto the full capacity. VGF is limited to 30% of the project cost or 2.5 crore per MW, whichever is lower. Solar Energy Corporation of India (SECI) has signed Power Purchase Agreement (PPA) with such project developers for purchasing entire power from the project for 25 years at Rs. 5.45 per unit (Rs. 4.75 per unit for projects availing accelerated depreciation).
2.	Grid Connected Rooftop	CFA is 30% of the benchmark for general and 70% for NE and Special Category States for Govt. projects.
3.	Pilot-cum-demonstration project for development of grid connected solar PV power plants on canal banks and canal tops	 Financial support of Rs.3 crore/MW or 30% of the project cost, whichever is lower, for Canal Top SPV projects and Rs. 1.5 crore/MW or 30% of the project cost, whichever is lower, for Canal Bank SPV projects. Total CFA of upto Rs.225 crore for 100 MW (50 MW on Canal Tops and 50 MW on Canal Banks) to be disbursed over a period of maximum 2 years post sanctioning of the plants as under: upto 40% on sanctioning of the projects. 60% on successful commissioning of the projects. Service charge to SECI @1% of project cost.
4.	Development of Solar Cities Programme	Financial support of up to Rs. 50 lakh for each city, for preparation of the Master Plan alongwith few DPR (up to Rs. 10 lakh), oversight of its implementation (up to Rs. 10 lakh), setting up and functioning of Solar City Cell in the city (up to Rs. 10 lakh) and organizing promotional activities (up to Rs. 20 lakh).
5.	Scheme for Development of Solar Parks and Ultra Mega Solar Power Projects	 Rs.20 lakhs/MW or 30% of the project cost including Grid-connectivity cost, whichever is lower CFA @ Rs 25.00 lakh per park for DPR preparation of solar parks, conducting surveys, etc.

Sr.	Scheme	Central Financial Assistance/Subsidy
No. 6.	Scheme for setting up of 1000 MW of Grid-Connected Solar PV Power projects by Central Public Sector Undertakings (CPSUs) under Batch- V of Phase II of JNNSM	 VGF provided through SECI, at a fixed rate of Rs. 1 Cr/MW for projects, where domestically produced cells and modules are used and Rs. 50 lakh/MW in cases, where domestically produced modules are used. VGF released in two tranches are as follows: 50% on successful commissioning of the full capacity of project (COD). Balance 50% after one year of successful operation of the project.
7.	Operationalization of 300 MW Solar PV Projects by defence establishment and para military forces	 The bidders selected on the basis of bids for minimum VGF requirement for the project with commitment to supply solar power at Rs. 5.50/KWh for 25 years. The upper limits of the VGF are as follows: (i) Category-I: Rs.2.5 crore/MW for project capacity up to 5 MW or 30% of the project cost whichever is lower; (ii) Category-II: Rs. 2 crore/MW for project capacity greater than 5 MW up to 25 MW or 30% of the project cost whichever is lower; and (iii) Category-III: Rs. 1.5 crore /MW for project capacity greater than 25 MW or 30% of the project cost whichever is lower.
8.	SPV Lighting systems	SI. Category No. 1 Solar power plants(with battery bank @ 9.6 Vah/Wp 2 SPV power plants (without Battery) 3 Street lights through SPV power plants Capacity Applicable CFA
9.	Solar Water Pumping Programme for irrigation purpose	Rs 1.62 lakhs per AC Solar Water Pumping System and Rs 2.025 lakhs per DC Solar Water Pumping System as subsidy, up to 5 HP capacity.

Note: CFA stands for Central Financial Assistance.